

Central Administrative Tribunal
Principal Bench: New Delhi

OA 2388/97
MA 2339/97

New Delhi this the 22nd day of October 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Mr N. Sahu, Member (A)

Shri Iqbal Nath Sharma
S/o Shri K. R. Sharma
working as SFA(MT) at Trg.
Institute, Gurgaon
R/o 44/8-A Sadh Nagar-II
Palam Enclave
New Delhi.

...Applicant

(By advocate: Shri A.K.Trivedi)

Versus

Union of India through

1. Secretary
Cabinet Secretariate
Room No.7, Bikaner House
Shahjahan Road
New Delhi
2. Joint Secretary (Pers.)
Cabinet Secretariate
Room No.7, Bikaner House Annexe
Shahjahan Road
New Delhi.

...Respondents.

(By advocate: None)

O R D E R (oral)

By Dr Jose P.Verghese, Vice Chairman (J)

Notices were issued in view of the fact that the relief sought is disposal of the representation pending before the respondents. None appears on behalf of the respondents. We direct that the respondents shall dispose of the representation pending before them within three weeks from the date of receipt of a copy of this order in accordance with law. OA is disposed of.

N. Sahu
(N. Sahu)
Member (A)

Dr Jose P. Verghese
(Dr Jose P. Verghese)
Vice Chairman (J)

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